

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

32

T.C.P No. 87/(MAH)/2013

CORAM:

Present:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: Tulip Hotels Pvt. Ltd. & Ors.  
V/s.  
Trade Wings Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111, 284, 397-398 of the Companies  
Act 1956 and 242/242 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Arju Jain	Advocate.	
2.	Hitesh Sacha	"	

1.	Munish Dave	As instructed by Respondent	
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Adjourned to 19<sup>th</sup> Jan 2018

**ORDER**

TCP 87/111, 284,397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 19.1.2018.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

M. K. SHRAWAT  
Member (Judicial)